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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/128/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

v. Hari for
for Representing

for Respondent

v. Hari for

M. PASHAN ATIQ

for Petitioner

M. PASHAN ATIQ

for CBI VISHNU

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Adjudicating Authority as he is engaged before the Division Bench. He prayed time for submitting arguments. Counsel for respondent present. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

—Sd—
(K. Anantha Padmanabha Swamy)
Member (Judicial)

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